## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 56 of 2016**

Dated: 21st July 2017

In the matter of:

Salasar Polytex Pvt. Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **05.09.2017.** 

**PPS/Court Master** 

tpd